GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS RAJYA SABHA UNSTARRED QUESTION NO-2031

ANSWERED ON- 17/12/2025

SEPARATE HIGHWAY PATROL POLICE FORCE

2031. SHRI SANJAY KUMAR JHA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that one of the States in the country planned to have such a force that was to receive training in a foreign country;
- (b) whether any State in the country have a separate highway patrol police force for patrolling State and National Highways (NHs) under its jurisdiction;
- (c) if so, the States that have maintained such a police force;
- (d) what has been the impact of raising such a dedicated police force; and
- (e) whether there is a proposal for central-level policy intervention to raise such a dedicated police force?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e): Police and Public Order are State subjects under the Seventh Schedule to the Constitution of India and State Governments are responsible for Prevention, Detection and Investigation of crimes and for prosecuting the criminals through their Law enforcement agencies. No proposal for such a dedicated Police Force under the Central Government is under consideration.
